

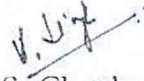
F. No. A-60011/5/2020-Admn-I (LA)
Government of India
Ministry of Law & Justice
Department of Legal Affairs

Shastri Bhawan, New Delhi
Dated the 21st September, 2022

OFFICE ORDER

In reference to the Legal Advice/ opinion tendered by the Department of Legal Affairs to various Ministries/ Department of Govt. of India, it is directed by the Competent Authority that all the Advice matters shall be sent to Ministries/ Department after seeking consent/ approval of concerned Group Head/ In-charge. Further, the Advice on matters involving complex issues shall be sent to Ministries/ Department after seeking consent/ approval of Law Secretary.

2. This issues with the approval of competent authority.


(V. S. Chauhan)

Under Secretary to the Govt. of India

To: -

1. AS (RSV)/ AS (RM)/AS (ARR)/ Sr.GA (MK)/JS&LA (VKS)/ JS&LA (SA)
2. PS to Hon'ble MLJ/ Sr. PPS to Hon'ble MoSLJ /PPS to LS
3. PPS to Addl. Secretaries/PPS to JS &LAs/ PPS to Sr. GA.
4. All Addl. LAs/ DLAs/ALAs
5. Central Agency Section / Litigation (HC)/ Litigation (LC)/ CAT Sections.
6. Branch Secretariats- Mumbai/Chennai/Kolkata/Bengaluru.
7. All Sections in the Department of Legal Affairs.
8. Hindi Section for providing Hindi version of the above order for uploading on the website of this Department
9. NIC Cell with the request to upload the above order on the website of this Department.
10. e-office portal.
11. Office order folder.